

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †5109

TO BE ANSWERED ON- 04/04/2022

BASIC FACILITIES OF TRIBAL POPULATION

†5109. SHRI PARBATBHAI SAVABHAI PATEL:
SHRI NARANBHAI KACHHADIYA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the entire tribal population of the country is getting the facilities of safe drinking water agriculture, irrigation, electricity, education, skill development, sports, housing, livelihood, health, conservation of tribal cultural heritage under the Vanbandhu Kalyan Yojna;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the manner in which the benefits of the above schemes are being provided to the people of tribal areas of Gujarat along with the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b): Government has approved 'Scheme for Development of Scheduled Tribes (Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY)' for implementation during 2021-22 to 2025-26 with a total cost of Rs. 26135.46 crores which covers the following components:

- i. Pre-Matric Scholarship
- ii. Post Matric Scholarship
- iii. Support to Tribal Research Institute
- iv. Development of Particularly Vulnerable Tribal Groups (PVTGs)
- v. Pradhan Mantri Adi Adarsh Gram Yojna
- vi. Administrative Cost to States/ UTs for setting up PMU

Under the above-mentioned schemes, various projects related to Education, Health& Sanitation, Drinking water, Agriculture, Animal Husbandry, Connectivity, Skill Development, Scholarship, promotion and preservation of tribal cultural heritage etc. are considered for approval followed by release of funds as per scheme guidelines and other relevant financial norms / instructions in vogue.

Under the Scheme PMAAGY, a total of 36,428 villages having at least 50 % tribal population and 500 STs will be taken during 2021-22 to 2025-26 to transform them into model villages (Adarsh Gram) across the country including Gujarat by mitigating existing gaps in various

sectors of development through appropriate convergence of resources in State Tribal Sub-Plan (TSP), Schedule Tribe Component (STC) with Central Line Ministries etc.

(c): Funds to the tune of Rs. 15916.80 lakh commensurating to 50% of the allocated share (@ Rs. 20.38 lakh per village) for 1562 villages has been released to Gujarat under PMAAGY during 2021-22. The State Government has to submit the consolidated village development plan for these 1562 villages to the Ministry of Tribal Affairs. The details of the funds released to Government of Gujarat under other components of PMVKY scheme during 2021-22 as on is given as under:

(Rs. in lakh)

| S.No. | Name of Scheme Component of PMVKY | Funds Released (as on 29.03.2021) |
|--------------|--|--|
| 1. | Pre-Matric Scholarship | 3689.18 |
| 2. | Post Matric Scholarship | 46170.25 |
| 3. | Support to Tribal Research Institute | 0.00 |
| 4. | Development of Particularly Vulnerable Tribal Groups (PVTGs) | 761.80 |
